

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject: Nomination of Judicial Officers for One day Workshop on 18th December, 2021 being conducted by the J&K Judicial Academy at Jammu.

ORDER

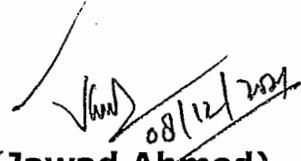
No: 1213 of 2021/RG

Dated 09-12-2021

All the Judicial Officers, as per **Annexure-"A"**, are hereby nominated to participate in the One day Workshop being organized by the J&K Judicial Academy, scheduled to be held on 18th December, 2021, at 10:30 AM at J&K Judicial Academy Complex Jammu, on the following topic:

- a) Provisions relating to Grant of Maintenance u/s 125 CrPC with Special reference to Execution of Orders;
- b) Critical analysis of provisions relating to Domestic Violence Act, grant of Shelter and Maintenance under the Act and Rules.

By Order.


(Jawad Ahmed)

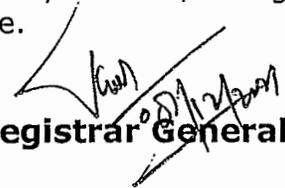
Registrar General

Dated: 09-12-2021

No: 50923-51004/RG/21/95

Copy of above forwarded to the:

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, for information.
4. Director, J&K Judicial Academy, Jammu for information and with the request to inform all the nominated Judicial Officers, accordingly.
5. Registrars Judicial, High Court of J&K and Ladakh, Jammu/Srinagar,
6. All Principal District & Sessions Judges, Jammu Division, UT of J&K,
7. All nominated officers. _____
..... for information and necessary action.
8. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
9. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and maintaining the record of the same.


Registrar General

ANNEXURE 'A'

List of Judicial Officers for One Day Workshop to be held on 18th December, 2021

S.No.	Name of the officer	Designation
1.	Mr. Yaha Firdous Ahanger	Secretary DLSA, Jammu
2.	Mr. Madan Lal	CJM Poonch
3.	Mr. Manoj Parihar	Sub Judge Katra
4.	Mr. Arvind Sharma	CJM Samba
5.	Mr. Yash Pal Sharma	CJM Kishtwar
6.	Mr. Bashir Ahmad Munshi	CJM Udhampur
7.	Mr. Amit Sharma	CJM Rajouri
8.	Ms. Anjum Ara	CJM Ramban
9.	Ms. Arti Mohan	Electricity Magistrate Jammu
10.	Ms. Rajni Sharma	Secretary DLSA Udhampur
11.	Ms. Renu Dogra	Sub Judge Jammu
12.	Ms. Sudesh Sharma	Sub Judge LRP, High Court Wing Jammu
13.	Mr. Khem Raj Sharma	Special Mobile Magistrate (Passenger Tax) Jammu
14.	Mr. Prem Sagar	CJM Doda
15.	Mr. Ramesh Lal	Sub Judge Batote
16.	Mr. Manzoor Ahmed Khan	Sub Judge Surankote
17.	Mr. Parvin Pandoh	Municipal Magistrate Jammu
18.	Ms. Swati Gupta	Sub-Judge, LRP, High Court Wing Jammu attached with JKJA
19.	Mr. Imran Hussain Wani	Secretary DLSA, Kishtwar
20.	Ms. Preet Simran Kour	Special Mobile Magistrate, Udhampur
21.	Mr. Umesh Sharma	Excise Magistrate Jammu
22.	Ms. Geeta Kumari	Sub Judge Nowshera
23.	Mr. Munsih Kumar Manhas	Special Mobile Magistrate, Bhaderwah
24.	Mr. Wajahat Hussain Qazmi	Secretary DLSA, Poonch
25.	Mr. Surrinder Kumar Thapa	Secretary DLSA, Rajouri
26.	Mr. Raj Kumar	Railway Magistrate, Jammu
27.	Mr. Sarfaraz Nawaz	Special Mobile Magistrate, Poonch
28.	Ms. Meera Bangotra	Munsiff Kalakote
29.	Ms. Urvashi Raina	Munsiff, Jammu
30.	Mr. Anjeet Singh	Munsiff Ukhral
31.	Mr. Tarun Mahajan	Munsiff Budhal
32.	Mr. Rohit Sharma	Munsiff Gool
33.	Ms. Shilpa Dogra	Munsiff Sunderbani
34.	Ms. Poonam Gupta	Munsiff Samba
35.	Ms. Neena Thakur	Addl. Special Mobile Magistrate, Doda
36.	Ms. Saloni Anand	Munsiff Banihal
37.	Mr. Ahtzaz Ahmad	Munsiff Bani
38.	Ms. Cheena Sumbria	Addl. Spl. Mobile Magistrate, Thanamandi
39.	Ms. Shazia Chowdhary	Munsiff Mendhar
40.	Ms. Mahjabeen Akhter	Munsiff Kishwar